

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. _____ OF 199

D-205/47

Applicant(s) Ashok Joshi

Respondent(s) UOI & Ors.

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

24/7/97

None present on behalf of the applicant.

Defects have not yet been removed. The same be removed within a period of one month, failing which, the registration of the application shall be deemed to have been declined without any further reference to the Bench.

Defects not removed

(O. P. Sharma)
Member (A)

(Gopal K. Sharma)
(Gopal K. Sharma)
उपाध्यक्ष

26/8/97

None present for the Applicant

Defects not removed, despite granting last opportunity by Honble Court on 24/7/97. As per the orders of Honble Court, the case is hereby declined to register.

Copy of this order sent to pet by Regd AD vide No 154 dt 9/9/97

REGISTRAR
C. A. T. JODHPUR